

Pursuant to the above directive, the MMTC has been making its purchases on an equitable basis from all the shippers and mine owners/exporters. From mine owners, who were not exporters, the policy of the Corporation has been to make purchases freely on all sectors where there are no movement or sales difficulties. On such sectors where the rail capacity and/or sales possibilities are limited, the Corporation had earlier followed a policy of making purchases on the basis of acreage held under lease by the mine owners or on the basis of acreage and royalty. Recently purchases are being made on the basis of actual performance in a basic period.

Export of Cow-Boy Shoes to U.S.A.

3489. SHRI CHENGALRAYA
NAIDU :
SHRI N. R. LASKAR :
SHRI R. BARUA :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that India has signed an agreement with U. S. A. for the supply of cow-boy shoes worth Rs. 3 crores to that country ;

(b) if so, the main points of the agreement ;

(c) whether the machines for the manufacture of cow-boy shoes were imported from U.S.A. ; and

(d) if so, the total expenditure involved ;

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) The State Trading Corporation has signed contracts with an U. S. firm for export of cow-boy uppers valued at Rs. 2.91 crores.

(b) These are usual export contracts and the delivery period extends upto the end of December, 1970.

(c) and (d). The machines have been provided by the buyers and the expenditure incurred by the S. T. C. on freight is approximately Rs. 20,000 only.

Import of Foreign Car for Use of Orissa Chief Minister

3490. SHRI CHINTAMANI PANI-
GRAHI : Will the Minister of FOREIGN

TRADE AND SUPPLY be pleased to state :

(a) whether the present Chief Minister of Orissa had been allowed to import a foreign car recently ;

(b) if so, the value thereof ;

(c) the category under which the import of car from foreign country was allowed to him ; and

(d) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) No, Sir.

(b) to (d). Do not arise.

हिन्दुस्तान एयरोनाटिक्स लिमिटेड बंगलोर द्वारा विमान के सूक्ष्म उपसाधनों का निर्माण

3491. श्री हुकूम चन्द्र कछवाय :

श्री ग० च० दीक्षित :

क्या प्रतिरक्षा मन्त्री यह बनाने की कृपा करेंगे कि :

(क) क्या मैसर्स हिन्दुस्तान एयरोनाटिक्स लिमिटेड, बंगलोर ने विमानों के सूक्ष्म उपसाधनों के निर्माण के लिए एक कारखाना स्थापित करने का प्रस्ताव किया है ;

(ख) यदि हां, तो प्रस्तावित सूक्ष्म उपसाधन कारखाना स्थापित करने के लिए कौन से राज्य सरकार के विचाराधीन है और उन प्रत्येक राज्यों ने इस उद्देश्य के लिए क्या-क्या रियायतें और सुविधाएं देने का प्रस्ताव किया है ; और

(ग) क्या उक्त कारखाने के लिए स्थान का चुनाव अन्तिम रूप से कर लिया गया है और यदि नहीं, तो इस सम्बन्ध में कब तक निर्णय कर लिया जायेगा ?

प्रतिरक्षा मन्त्रालय में उप मन्त्री (श्री ज० ना० मिश्र) : (क) जी हां ।

(ख) विमानों के अवयवों के बनाने के लिए हिन्दुस्तान एरोनाटिक्स लिमिटेड के प्रस्तावित कारखाने को स्थापित करने के लिए आंध्र प्रदेश,